

## THE SECOND SCHEDULE

(See section 3)

### AMENDMENTS

| Year | No. | Short title                              | Amendments   |
|------|-----|--|--|
| 2008 | 11  | The Railways (Amendment) Act, 2008       | In section 2,—<br>(i) the words and figure “section 2 of” shall be omitted;<br><br>(ii) after the brackets and words “(hereinafter referred to as the principal Act)”, insert the words and figure “in section 2”. |
| 2008 | 22  | The Indian Maritime University Act, 2008 | In section 2, for the words “in all Statutes made hereunder”, substitute the words “in the Statutes made thereunder”.  |